

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-55-2020**

State of Goa

... Petitioner

Versus

Tarunji Tejpal

... Respondent

Shri S.D. Lotlikar, Special Public Prosecutor with Shri Francisco Tavora,
Special Public Prosecutor for the Petitioner.
Shri V.A. Lawande, Advocate for the Respondent.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 12 October 2020****P.C. :**

The learned Special Public Prosecutor for the petitioner informs me
that the matter before the Supreme Court is listed on 15.10.2020.

2. Hence, post this matter on 16.10.2020.

DAMA SESHADRI NAIDU, J.

NH